NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.126/252/HDB/2018
NAME OF THE COMPANY	Power Tronic IIIumination Pvt Ltd
NAME OF THE PETITIONER(S)	Power Tronic IIIumination Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
c. shipa	counsel for Petitioner	9849866556	dy

Counsel for Respondent(s):

Name of the Counsel(s)	7.	Designation	E-mail & Telephone No.	Signature
,				

ORDER

Heard Ms.C.Shilpa Learned counsel for the Petitioner

Issue notice to the RoC, and the RoC is directed to submit his report within 3 weeks.

Post the case on 16th March 2018.

Member (T)

Member (J)

Ramu